

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-302

IB - 1806/ND/2019

IN THE MATTER OF:

Mr. Ashok Seth

Vs

M/s. Gold Wine Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 13.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Vaibhav Agarawal

For the Respondent : Adv. S. M. Sunderam

ORDER

None present on behalf of both the parties. In the interest of justice, adjourn the matter to 09.01.2020.

5/1-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG